

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No.752/2004

New Delhi this the 24th day of March, 2004

Hon'ble Shri Justice V.S.Aggarwal, Chairman Hon'ble Shri S. A.Singh, Member (A)

Shri Naresh Kumar Sharma, S/O Shri Ram Sharan Sharma, R/O K-7/2, West Ghonda, Gali No.22, Shahdara, Delhi-53

...Applicant

(By Advocate Shri S.K. Vashisth)

VERSUS

- NCT of Delhi through its Secretary, L.P.Estate Secretariate
- 2. Delhi Subordinate Service Selection Board, UTCS Building, Behind Karkardooma Court Complex, Vishwas Nagar, Shahdara, Delhi: 32

...Respondents

ORDER (ORAL)

Justice V.S.Aggarwal:

applicant

Learned counsel for the/states that he may be permitted to withdraw the present petition with liberty to file a fresh petition in case he finds that his just claim has been ignored.

Allowed as prayed. Subject to aforesaid, dismissed

as withdrawn.

A. Singh Member (A) (V.S.Aggarwal) Chairman

 \succ

0